

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.02.2024

**Misc. Application No. 1742 of 2023
And
Appeal No. 111 of 2024**

Manjulaben Bhaveshkumar Rangee Appellant

Versus

Securities and Exchange Board of India ... Respondent

**With
Misc. Application No. 1743 of 2023
And
Appeal No. 112 of 2024**

Nilesh Kishanbhai Pandya Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Jitendra Sharda, Advocate for the Appellants.

Mr. Prathamesh Kamat, Advocate with Ms. Prapti Kedia, Mr. Aryan Sarkar, Advocates i/b Agama Law Associates for the Respondent.

ORDER:

1. List for admission on April 19, 2024.

Ms. Meera Swarup
Technical Member

15.02.2024
PTM